

COURT NO. 20
THE HONOURABLE SMT JUSTICE SUNITHA GANDHAM

To be Heard on Thursday The 8th day of October 2026(AT 10.30 AM - PROCEEDINGS THROUGH HYBRID MODE)

- NOTE : 1) MACMA CASES OF THE YEARS 2016-2018 WILL BE TAKEN UP ON MONDAY**
2) CRIMINAL PETITIONS AND HOME MATTERS OF THE YEARS 2020-2023 WILL BE TAKEN UP FROM TUESDAY TO THURSDAY
3) CRIMINAL APPEALS OF THE YEARS 2017-2022 WILL BE TAKEN UP ON FRIDAY
4) MATTERS NOT TAKEN UP TODAY SHALL BE LISTED ON THE SAME DAY NEXT WEEK
5) PASSOVER MATTERS WILL BE TAKEN AT THE END OF THE LIST

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION					
1	CRLP/728/2021 IA 1/2021 Stay Petition	ARIKATLA RAJESH REDDY @ RAJESH Vs STATE OF ANDHRA PRADESH	L J VEERA REDDY	PUBLIC PROSECUTOR (AP) VIJAYA KUMAR NAIDANA	SRIKAKULAM
2	CRLP/1330/2021 IA 2/2021 Stay Petition	SEELAGUNA CHANDRA Vs STATE OF AP	Y MAHA LAKSHMI	PUBLIC PROSECUTOR (AP) LEELA PRASAD MALLELA	SPS NELLORE
3	CRLP/7576/2021 IA 1/2021 Stay Petition IA 1/2023 Vacate Stay Petition	KOLAGANISIVARAMAKRI SHNA Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU SANISETTY	PUBLIC PROSECUTOR (AP) CHALASANI AJAY KUMAR	KRISHNA
4	CRLP/6366/2022 IA 1/2022 Stay Petition IA 1/2025 Receive Docs Petition	BODDEPALLI ESWARA RAO Vs THE STATE OF ANDHRA PRADESH	SARATH KUMAR D	PUBLIC PROSECUTOR (AP)	SRIKAKULAM
5	CRLP/6527/2022 IA 1/2022 Stay Petition	SHAIK MAHABOOB Vs THE STATE OF ANDHRA PRADESH	PENJURI VENUGOPAL	PUBLIC PROSECUTOR (AP) M/S INDUS LAW FIRM	KURNOOL
6	CRLP/92/2023 IA 2/2023 Vacate Stay Petition IA 1/2026 Extension Petition	MOHD.GHOUSE MOHIUDDIN Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	PUBLIC PROSECUTOR VENKAT PRASAD UKKALAM	EAST GODAVARI
7	CRLP/161/2023 IA 1/2023 Stay Petition	K.JAGADESHWARA REDDY Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	PUBLIC PROSECUTOR (AP) P NARASIMHULU	ANANTAPUR
8	CRLP/162/2023 IA 2/2023 Stay Petition	K.SREEDEVI Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	PUBLIC PROSECUTOR (AP) P NARASIMHULU	ANANTAPUR
9	CRLP/177/2023 IA 2/2023 Stay Petition	S.V. SUDHAKARA REDDY Vs THE STATE OF ANDHRA PRADESH	PALLA BALU ANIL KUMAR	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
10	CRLP/3545/2023 IA 2/2023 Stay Petition	SHAIK KHAJA PEER Vs THE STATE OF ANDHRA PRADESH	MULLA SOHAIL SHAREEF	PUBLIC PROSECUTOR (AP)	KURNOOL
11	CRLP/6205/2023 IA 2/2023 Stay Petition IA 3/2023 Vacate Stay Petition	PILLALAMARRI SIVA KUMAR Vs THE STATE OF ANDHRA PRADESH	SHAIK RAFI	PUBLIC PROSECUTOR (AP) CHALASANI AJAY KUMAR	KRISHNA

12	CRLP/8853/2023 IA 1/2024 Vacate Stay Petition	DR.GOLI NAGASAINA RAO Vs THE STATE OF ANDHRA PRADESH	T LAKSHMI NARAYANA	PUBLIC PROSECUTOR (AP) YADAVALLI RAMESH	PRAKASAM
13	CRLP/9465/2023 IA 2/2023 Stay Petition	P. RAJESWARI Vs THE STATE OF ANDHRA PRADESH	AKULA VAMSI KRISHNA	PUBLIC PROSECUTOR (AP) G KOTINAGULU	KRISHNA
<u>ADMISSION (HOME)</u>					
14	WP/6266/2020 IA 1/2020 Direction Petition	Y.M.AKTHAR KHATUN Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	GP FOR HOME (AP)	CHITTOOR
15.1 along with 15					
15	WP/21210/2020	MR.MANULTTINA Vs THE STATE OF ANDHRA PRADESH	G RAMA GOPAL	GP FOR HOME ELEVATED AS JUDGE	KURNOOL
15.1	WP/21209/2020	MR.MANULTTINA Vs THE STATE OF ANDHRA PRADESH	G RAMA GOPAL	GP FOR HOME ELEVATED AS JUDGE	KURNOOL
16	WP/29521/2022 IA 1/2022 Direction Petition	MATTA SOMA SEKHAR RAJU @BUJJI Vs THE STATE OF AP	CHALLA AJAY KUMAR	GP FOR HOME	VISAKHAPATNAM
17.1 along with 17					
17	WP/33354/2022	B POLI REDDY Vs THE STATE OF AP	MANOJ KUMAR BETHAPUDI	GP FOR HOME D KODANDARAMI REDDY	GUNTUR
17.1	WP/19380/2021 IA 1/2021 Direction Petition IA 1/2022 Amendment Petition	MUDI NAVNEETHAMMA Vs THE STATE OF ANDHRA PRADESH	VENKATESWARA RAO GUDAPATI	GP FOR HOME P GANGA RAMI REDDY	SPS NELLORE
18	WP/35035/2022 IA 1/2022 Direction Petition	GOLLA SAINATH YADAV Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	GP FOR HOME	ANANTAPUR
19	WP/35115/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition	DR CH GAYATHRI Vs THE STATE OF ANDHRA PRADESH	VIJAYA LAKSHMI PITTU	GP FOR HOME	EAST GODAVARI
20	WP/35670/2022 IA 1/2022 Direction Petition	KARAMSETTI SUDHAKAR RAO Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR HOME P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD) SPL.PUBLIC PROSECUTOR FOR CID	SPS NELLORE
21	WP/41894/2022 IA 1/2022 Direction Petition	SANGIREDDY BRAHMANANDA REDDY Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME	KURNOOL
22	WP/3221/2023 IA 1/2023 Direction Petition	R SURYA NARAYANA REDDY Vs THE STATE OF AP	CH S V SURAJ	GP FOR HOME KORIBILLI SANDEEP NALLANI VAMSI KRISHNA GP FOR MED HEALTH AND FAMILY WELFARE GP FOR REVENUE	ANANTAPUR
23	WP/24999/2023 IA 1/2023 Direction Petition	MV PRATAP Vs STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR HOME	YSR KADAPA

24	WP/28342/2023 IA 1/2023 Suspension Petition	SIDDAMREDDY SRINIVASULU REDDY Vs THE STATE OF AP	KOTI REDDY IDAMAKANTI	GP FOR HOME	SPS NELLORE
25	WP/31394/2023 IA 1/2023 Direction Petition	JALASUTRAM SWAMY Vs THE STATE OF ANDHRA PRADESH	VAJJHALA SATYANARAYANA PRASAD	GP FOR HOME	GUNTUR
<u>INTERLOCUTORY</u>					
26	CRLA/522/2017 (CC/6/2015) IA 2/2017(CRLAMP 15273/2017) Letter	UMMADISETTI MALLIKHARJUNA PRASAD Vs THE STATE OF A.P.REP. SPL PP FOR ACB	NAGESWARA RAO V	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB Paper Book Ready	SPS NELLORE
27	CRLA/762/2017 IA 2/2017(CRLAMP 2031/2017) Suspension Petition IA 3/2017(CRLAMP 27178/2017) Suspension Petition IA 1/2018 Bail (u/s 389(1))	PADALA SATYANARAYANA EG.DT. Vs THE STATE OF AP. REP PP.	RAJASEKHAR TULASI	PUBLIC PROSECUTOR (AP) Paper Book Ready	EAST GODAVARI
28	WP/33647/2022 IA 1/2022 Direction Petition	PARVATHAREDDY RAJANI Vs THE DIRECTOR GENERAL	TAMMA POOJA DEEPTHI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB GP FOR FINANCE PLANNING	SPS NELLORE
29	IA/1/2026 Restoration Petition CRLP/2477/2023	ADAPALA PAVANI @ TADISINA PAVANI Vs THE STATE OF ANDHRA PRADESH	SINGAMSETTY V.M. SANKAR	PUBLIC PROSECUTOR MEKALA ANUSHA G VENKATA REDDY PUBLIC PROSECUTOR	SPS NELLORE
30	CRLP/7906/2023 IA 2/2023 Stay Petition	U.SREENIVASULU REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	PUBLIC PROSECUTOR (AP)	SPS NELLORE
<u>FINAL HEARING</u>					
31	CRLA/44/2017 (SC/67/2016)	CHALLA CHINNA POTH REDDY PRAKASAM DT. Vs ANNAPUREDDY NAGI REDDY GUNTUR DT AND 8 OTRS REP PP.	MUNNANGI THANMAI KRISHNA	PUBLIC PROSECUTOR (AP) Paper Book Ready (HCJ Note) Not a Bench Case	GUNTUR
32	CRLA/253/2017 (CC/33/2009)	KUMBA SWAMIYELU GUNTUR. Vs THE STATE OF AP. REP SPL.PP FOR ACB.	J SUDHEER	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB Paper Book Ready	KRISHNA
33	CRLA/369/2017 (SC/353/2012)	MANDA NAGESWARA RAO KRISHNA DT. Vs THE STATE REP PP AND ANR.	DEVADASS BALANTHA	PUBLIC PROSECUTOR (AP) Paper Book Ready	KRISHNA
34.1 along with 34					
34	CRLA/391/2017	GONDHI CHINA APPARAO Vs STATE OF ANDHRA PRADESH	G VENKATA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Ready	EAST GODAVARI
34.1	CRLA/432/2017	KUMMUKURI NAGARAJU Vs THE STATE OF ANDHRA PRADESH	V V SATISH	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
35	CRLA/1107/2017 (CC/316/2015)	NADAKUDUTI ANJANEYULU KRISHNA DIST. Vs	NARASIMHA RAO GUDISEVA	DASARI S V V S V PRASAD Trial Court Record Received	KRISHNA

G. VEERA VENKATA
RAMA MOHANA RAO &
ANOTHER REP. BY P.P.

36	CRLA/1151/2017 (SC/190/2012)	THE STATE OF AP Vs K.P.SREEDHAR CHITTOOR DT & 7 OTRS.	PUBLIC PROSECUTOR (AP)	D SANGEETHA REDDY D PURNACHANDRA REDDY Paper Book Ready	CHITTOOR
37	CRLA/1222/2017 (CRLA/334/2011)	G.THIMMA RAJU (DIED) AND 3 OTRS CHITTOOR DT. Vs THE STATE OF AP. REP PP AND ANR.	V JAGAPATHI	PUBLIC PROSECUTOR (AP) RAJENDRA BUSSA Trial Court Record Received	CHITTOOR
38	CRLA/2142/2018	THAMARAPALLI SRINU Vs STATE OF ANDHRA PRADESH	CHANDRA SEKHAR ILAPAKURTI	PUBLIC PROSECUTOR (AP) Trial Court Record Received. Paper Book Ready.	VISAKHAPATNAM
39	CRLA/376/2021 (CC/69/2013) IA 1/2024 Direction Petition	BUDDI CHANDRA MOHAN Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB Paper Book Ready	KURNOOL

SPECIALLY IDENTIFIED CASES

40	CRLA/939/2017 (CC/7/2012)	SMT.GAJJALA RAJA KUMARI Vs THE STATE OF A.P.REP.PP	GHANTA SRIDHAR	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. Paper Book is Ready and put up in the Bundle	VISAKHAPATNAM
41	CRLA/1092/2017 (CC/1/2014)	P SRINIVASULU KURNOOL DIST. Vs THE STATE OF A.P. REP. BY SPL. P.P.	SANNIDHIRAJA MALLESWARA RAO	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB Trial Court Record received	KURNOOL
42	CRLA/1407/2017 (CC/46/2010)	DODDI SATYA VENKATA RAMESWARA RAO Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY O UDAYA KUMAR	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) Trial Court Record received	VISAKHAPATNAM

SPECIALLY POSTED ON ADMINISTRATIVE DIRECTION(SPAD)

43.1 along with 43

43	WP/11424/2019 IA 1/2019 Direction Petition	G LAKSHMAMMA (DIED) AS PER L.R P2 Vs STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR REVENUE (AP) SESHADRI GOALLA (HCJ Note)	ANANTAPUR
43.1	WP/12935/2019 IA 1/2019 Direction Petition	PINJARI VANNUR SAB (DIED) AS PER L.RS P2 AND P3 Vs STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	ADDL ADVOCATE GENERAL (AP) SESHADRI GOALLA	ANANTAPUR

44.1,44.2 along with 44

44	CRLP/10623/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition	PEDIREDLA VEERRAJU Vs THE STATE OF ANDHRA PRADESH	VARREY VENTAKATA NAGAVISHNU TEJA	PUBLIC PROSECUTOR (HCJ Note) (CS)	EAST GODAVARI
44.1	CRLP/8540/2022 IA 1/2022 Stay Petition	SRI PEDIREDLA BHANU SHIVA PRASAD Vs THE STATE OF ANDHRA PRADESH	VARREY VENKATA NAGA VISHNU TEJA	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
44.2	CRLP/2552/2023 IA 1/2023 Stay Petition	PEDIREDLA SURYA RAO Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	PUBLIC PROSECUTOR (AP)	EAST GODAVARI

45.1 along with 45

45	CRLP/13226/2025 IA 1/2025 Stay Petition	GLENMARK PHARMACEUTICALS LTD Vs UNION OF INDIA	N ASHWANI KUMAR	AKHIL KRISHNAN CENTRAL GOVT COUNSEL (HCJ Note)	VISAKHAPATNAM
45.1	CRLP/9178/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition IA 3/2025 Additional Material Petition	V S MANI Vs UNION OF INDIA	N ASHWANI KUMAR	DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM

COURT NO. 20

THE HONOURABLE SMT JUSTICE SUNITHA GANDHAM

To be Heard on Thursday The 8th day of October 2026(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST-1)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS					
46	CRLP/6470/2022 IA 1/2022 Stay Petition IA 1/2023 Extension Petition	GOLUGURI VENKATA RAMA REDDY Vs PADALA SATYANARAYANA REDDY	A K KISHORE REDDY	N YASODA KUMARI LEGAL AID PUBLIC PROSECUTOR (T)	EAST GODAVARI
ADMISSION					
47	CRLA/235/2017 (SC/88/2014)	MEENIGA BRAHMANAIDU PRAKASAM DT. Vs THE STATE OF AP REP PP.	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Ready	PRAKASAM
48	CRLP/2626/2022 IA 2/2022 Stay Petition IA 1/2025 Amendment Petition	S VENKATA RAMANA REDDY @ VENKATA RAMANA REDDY S.K. Vs THE STATE OF ANDHRA PRADESH	D S N V PRASAD BABU	PUBLIC PROSECUTOR (AP)	CHITTOOR
49	CRLP/10145/2022 IA 1/2022 Stay Petition	A.RAJASEKHAR GOWD Vs THE STATE OF ANDHRA PRADESH	G V V S VARA PRASAD	PUBLIC PROSECUTOR P S RAJASEKHAR P S P SURESH KUMAR Spl. Public Prosecutor for CBI CRLP 5023/23 is Disposed on 07.09.26 (T)	KURNOOL
50	CRLP/826/2023 IA 2/2023 Stay Petition IA 3/2023 Vacate Stay Petition	T.KIRAN Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	PUBLIC PROSECUTOR (AP) V R MAHESWARA RAO PALETI Mediation Report placed in the Bundle (JL)	KRISHNA
51	CRLP/1108/2023 IA 2/2023 Stay Petition	MALAM BHAGYARAO Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	PUBLIC PROSECUTOR (AP)	GUNTUR
52	CRLP/1439/2023 IA 1/2023 Stay Petition	MAGUNTA SIVA KOTA REDDY Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR (AP) Additional Material filed and the same is placed in the Bundle	SPS NELLORE
53	CRLP/1753/2023 IA 1/2023 Stay Petition	VISWANATH KAMARTHI Vs THE STATE OF ANDHRA PRADESH	S V RUTHVIK	PUBLIC PROSECUTOR (AP) (CS)	KURNOOL
54	CRLP/1833/2023 IA 1/2023 Stay Petition	GURAJARAPU SWATHI Vs THE STATE OF ANDHRA PRADESH	K RATNA SAGAR	PUBLIC PROSECUTOR (AP) RENU CHAKRAVARTHY KANADAM	EAST GODAVARI
55	CRLP/1869/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	MEDARAMETLA VENKATA VARA PRASAD Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR (AP) Proof of Service filed vide USR 11683/26 and the same is placed in the Bundle	YSR KADAPA
56	CRLP/2320/2023 IA 1/2023 Stay Petition IA 1/2024 Extension Petition IA 2/2024	KARASU LAXMI Vs STATE OF ANDHRA PRADESH	MURALI LINCOLN	PUBLIC PROSECUTOR (AP) M VIDYAVATHI	SRIKAKULAM

Extension Petition

57	CRLP/2333/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	VEERAMALLU CHANDRA RAO Vs MUSUNURI KUMARI	ELURU SESA MAHESH BABU	N N SOMENDRA REDDY PUBLIC PROSECUTOR	WEST GODAVARI
58	CRLP/2745/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	GOLLA PETER DANIEL Vs STATE OF ANDHRA PRADESH	UDAY KUMAR VAMPUGADAVALA	PUBLIC PROSECUTOR (AP) TATA SINGAIAH GOUD Counter Affidavit is still shown as Returned	WEST GODAVARI
59	CRLP/3153/2023 IA 2/2023 Stay Petition IA 1/2025 Permission Petition	GOPANABOINA SRAVAN KUMAR Vs THE STATE OF ANDHRA PRADESH	BASHA SHAIK	PUBLIC PROSECUTOR (AP) T V JAGGI REDDY (CS)	KRISHNA
60	CRLP/4598/2023 IA 1/2023 Stay Petition	KALLAMADI NAGARJUNA Vs THE STATE OF ANDHRA PRADESH	ELURU SESA MAHESH BABU	PUBLIC PROSECUTOR (AP) M KARIBASIAH (CS)	ANANTAPUR
61	CRLP/7128/2023 IA 2/2023 Stay Petition	SMT.MANGA VIJAYA LAKSHMI Vs SRI PALAPARTHI MAHINDHAR	M KESAVA RAO	G V S MEHAR KUMAR PUBLIC PROSECUTOR (CS)	VIZIANAGARAM
62	CRLP/8104/2023 IA 1/2023 Stay Petition	TADUTURI SANTOSH Vs THE STATE OF ANDHRA PRADESH	K.S.G. PADMAVATHI	PUBLIC PROSECUTOR (AP) Dr MAJJI SURI BABU	VISAKHAPATNAM
63	CRLP/8460/2023 IA 1/2023 Stay Petition	CHEEDARALA MALLIKHARJUNA RAO Vs THE STATE OF ANDHRA PRADESH	BALA KRISHNA MANDAPATI	PUBLIC PROSECUTOR (AP) (CS)	KRISHNA
64	CRLP/9174/2023 IA 3/2023 Stay Petition	ALLAGADDA RAGHUNATH BABU Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR (AP) AISHWARYA NAGULA	KURNOOL

INTERLOCUTORY

65	CRLP/3117/2022 IA 2/2022 Stay Petition IA 3/2022 Extension Petition	KATAM ESWARA CHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	MALIREDDY GOWTHAM	PUBLIC PROSECUTOR (AP) P NAGENDRA REDDY	YSR KADAPA
66	CRLP/5120/2023 IA 1/2023 Stay Petition IA 2/2023 Extension Petition	CHAGANTI SRI HARI @ SRIHARIRAO Vs THE STATE OF ANDHRA PRADESH	PRABHU NATH VASIREDDY	PUBLIC PROSECUTOR (AP) BINDU BANDLAMUDI	GUNTUR

FINAL HEARING

67	CRLA/37/2017 (SC.SPL/43/2015)	BATCHALA NOOKARJU @ SK.JILANI EG.DT. Vs THE STATE OF AP. REP PP.	KAMBHAMPATI RAMESH BABU	PUBLIC PROSECUTOR (AP) Trial Court Record received	WEST GODAVARI
68	CRLA/43/2017 (CC/174/2015)	CHIGURUPATI VENKATA NARAYANA Vs GUNTUPALLI SEETHARAMAIAH & ANOTHER	K ANANDA RAO	SHAIK RAFI Trial Court Record received	KRISHNA
69	CRLA/51/2017	NEKURI LATCHANNA @ LATCHAYYA Vs THE STATE OF A.P.	K VENKATESH	PUBLIC PROSECUTOR (AP) Trial Court Record NOT received	EAST GODAVARI

70	CRLA/52/2017 (SC/350/2015)	SOLIMI MEENAKSHI Vs THE STATE OF A.P.	KIRAN PALAKURTHI	PUBLIC PROSECUTOR (AP) Trial Court Record received	ANANTAPUR
71	CRLA/55/2017 (CC/37/2014)	G.THIRUPATHI KUMAR ANANTAPUR DT. Vs THE STATE OF AP. REP SPL.PP FOR ACB.	M B THIMMA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB Paper Book Ready and put up in the Bundle	KURNOOL
72	CRLA/58/2017 (SC/54/2014)	GULLAPUDI PARDHA SARADHI Vs STATE OF A.P.	V V L N SARMA	PUBLIC PROSECUTOR (AP) Trial Court Record received	KRISHNA
73	CRLA/69/2017 (SC/303/2013)	SANJAY KUMAR Vs THE STATE OF A.P.	J UGRANARASIMHA	PUBLIC PROSECUTOR (AP) Trial Court Record received	KRISHNA
74	CRLA/91/2017 (SC/14/2015)	KALAKOTI SUBBA REDDY VIJAYAWADA RURAL. Vs THE STATE OF AP. REP PP.	Y ANUPAMA DEVI	PUBLIC PROSECUTOR (AP) Trial Court Record received	KRISHNA
75	CRLA/152/2017 (CC/346/2012)	DEVARASETTY TIRUMALA RO Vs VYSYARAJU JAGAN MOHAN RAJU	JOSYULA BHASKARA RAO	PUBLIC PROSECUTOR (AP) Trial Court Record received Proof of Service NOT filed	SRIKAKULAM
76	CRLA/156/2017 (SC/35/2016)	SHAIK SATHA JANI BASHA @ MUNNA GUNTUR DT. Vs THE STATE OF AP. REP PP.	N SRIHARI	PUBLIC PROSECUTOR (AP) Trial Court Record NOT received	GUNTUR
77	CRLA/173/2017 (SC/12/2015)	KONURU SATYAM PADMANABHAM (M) & 2 OTRS. Vs THE STATE OF AP. REP PP.	Y MALATHI	PUBLIC PROSECUTOR (AP) Trial Court Record received	VISAKHAPATNAM
78	CRLA/294/2017 (SC/105/2015)	GUNJA GOPALA KRISHNA @ GOPALA GUNTUR DT. Vs THE STAET OF AP. REP PP.	MADHAVA RAO NALLURI	PUBLIC PROSECUTOR (AP) Paper Book is Ready	GUNTUR
79	CRLA/380/2017	A.JAGADESWARA RAO VIZIANAGARAM DT. Vs THE STATE OF AP. REP PP.	TADDI NAGESWARA RAO	PUBLIC PROSECUTOR (AP) Paper Book Ready	VIZIANAGARAM

80.1,80.2 along with 80

80	CRLA/460/2017 (SC/358/2014)	SHAIK ALI @ ALI SHAIK (A- 7) HYD & ANR. Vs THE STATE OF AP. REP PP.	GANDURI NAGESWARA RAO	PUBLIC PROSECUTOR (AP) Paper Book Ready	KRISHNA
80.1	CRLA/475/2017 (SC/358/2014)	GOWRI SHETTY PRADEEP KUMAR SECUNDERABAD. Vs THE STATE OF AP. REP PP.	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR (AP)	KRISHNA
80.2	CRLA/482/2017 (SC/358/2014)	CHOLLETI SAI KIRAN Vs THE STATE OF ANDHRA PRADESH	MURALI LINCOLN	PUBLIC PROSECUTOR (AP)	KRISHNA
81	CRLA/603/2017	SIVAJI BAGAVAN MITKARI Vs STATE OF A.P.	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Ready	VIZIANAGARAM

Appellant Notice sent
through Special Cell Section
- NOT yet returned

82	CRLA/616/2017 (CC/9/2015) IA 1/2023 Fix an Early Date	CHINTAPARTHY UDAY KUMAR REDDY CHITTOOR DT. Vs STATE OF TELANGANA REP STANDING COUNSEL ACB.	MD SALEEM	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB Paper Book Ready	SPS NELLORE
83	CRLA/648/2017 (SC/24/2015)	VAKA NAGESWARA RAO Vs THE STATE OF AP. REP PP.	K V ADITYA CHOWDARY	PUBLIC PROSECUTOR (AP) Paper Book Ready	KRISHNA
84	CRLA/1134/2017 IA 1/2019 Bail (u/s 389(1))	RAMESH DONGI MADHYA PRADESH. Vs STATE OF AP. REP PP.	A SWARUPA REDDY LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Ready	VISAKHAPATNAM
85	CRLA/249/2022 (SC/120/2019)	GUNJA ASHOK BABU ALIAS SYCO ALIAS ASHOK Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	PUBLIC PROSECUTOR (AP) (CS) Trial Court Record Received	KRISHNA

FOR EXTENSION OF INTERIM ORDERS

86	CRLP/109/2023	BOBBA SRINIVASA CHOWDARY Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	PUBLIC PROSECUTOR (AP) P VIVEK SASANKA BHUVANAGIRI K.V.S.S.PRABHAKARA RAO	EAST GODAVARI
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87.1 along with 87

87	CRLP/1530/2023 IA 1/2023 Stay Petition	GOLLAPALLI ISSAC Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR (AP) (CS)	KRISHNA
87.1	CRLP/1627/2020 (CC/622/2016) IA 1/2020 Stay Petition IA 1/2026 Extension Petition	GOLLAPALLI ISSAC Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR (AP) GHANTASALA UDAYA BHASKAR	KRISHNA

SPECIALLY IDENTIFIED CASES

88	CRLA/700/2017 (CC/31/2016)	MOHAMMED KHAJA KHADEER UDDIN KRISHNA DT. Vs THE STATE OF AP. REP SPL.PP FOR CBI CASES.	T M K CHAITANYA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI Trial Court Record Received	VISAKHAPATNAM
89	CRLA/1249/2017 (CC/56/2010)	SRI GAZULA VENKATA RAMANA VIJAYAWADA. Vs THE STATE OF AP. REP SPL.PP FOR CBI CASES.	M J SIVA RAMA KRISHNA	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. Trial Court Record received Paper Book preparation is under process	VISAKHAPATNAM
90	CRLA/1268/2017 (CC/56/2010)	BANDI BABU RAO KRISHNA DT. Vs STATE OF AP. REP SPL.PP FOR ACB CASES.	NIMMAGADDA SATYANARAYANA	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. Trial Court Record received	VISAKHAPATNAM
91	CRLA/1270/2017 (CC/56/2010)	A.VEERA VENKATA NARAYAN RAO VIJAYAWADA. Vs THE STATE OF AP. REP SPL.PP FOR CBI CASES.	V RAGHU	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. Trial Court Record received	VISAKHAPATNAM
92	CRLA/1303/2017	LAGUDU PAVAN KUMAR	VANGA ANITA	M.SRAVAN KUMAR	VISAKHAPATNAM

	(CC/56/2010)	Vs THE STATE OF A.P.		Spl.PUBLIC PROSECUTOR FOR C.B.I. Trial Court Record NOT received	
93	CRLA/1344/2017 (CC/56/2010)	RAMBHA GOPINATH CHANDRA GUPTA Vs THE STATE OF A.P.REP. BY ITS SPL. STANDING COUNSEL FOR CBI	VARUN BYREDDY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. Trial Court Record received	VISAKHAPATNAM
94	CRLA/1586/2017 (CC/13/2010)	KALVA DINESH Vs THE STATE	M ARVINDA KUMAR	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. Trial Court Record called for on 17.09.26 - NOT yet received	VISAKHAPATNAM
95	CRLA/854/2018 IA 1/2018 Bail (u/s 389(1))	CHAKILAM RAGHURAM Vs THE STATE	G NARENDER RAJ	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
96	CRLA/2/2022 (CC/3/2005)	STATE REP BY INSPECTOR OF POLICE Vs MUTYALA SUBRAMANYAM	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	K SRINIVASA RAO Paper Book Ready	VISAKHAPATNAM
97.1 along with 97					
97	CRLP/5907/2023 IA 1/2023 Stay Petition	AMBUHALAPU CHITTABBAI @ CHANTABBAI Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
97.1	CRLP/6473/2023	AMBUJALAPU CHITTABBAI @ CHANTABBAI Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR (AP) GRANDHI PRIYANKA	EAST GODAVARI
98	CRLP/6339/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition IA 1/2024 Extension Petition IA 1/2025 Extension Petition	PETLU NARASIMHULU Vs P.RAVI SANKAR	CH VIDYASAGAR	PUBLIC PROSECUTOR Proof of Service NOT filed (CRS)	YSR KADAPA

COURT NO. 20**THE HONOURABLE SMT JUSTICE SUNITHA GANDHAM****To be Heard on Thursday The 8th day of October 2026(AFTER DAILY LIST - 1 - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST -2)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (HOME)</u>					
99.1 along with 99					
99	WP/5825/2022 IA 1/2022 Suspension Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	YENIGALLA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	CHALASANI AJAY KUMAR	GP FOR HOME GP FOR REGISTRATION AND STAMPS	KRISHNA
99.1	WP/4156/2022 IA 1/2022 Suspension Petition	NAGUMOTHU VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	CHALASANI AJAY KUMAR	GP FOR HOME GP FOR REGISTRATION AND STAMPS GP FOR REVENUE	KRISHNA
100	WP/17343/2022 IA 1/2022 Direction Petition	RAAVI PRASAD Vs THE STATE OF ANDHRA PRADESH	MOHAMMAD NAYAB RASOOL	GP FOR HOME VANGALA SAILAJA G V L MURTHY	SRIKAKULAM
101	WP/29655/2022 IA 1/2022 Direction Petition	SHAIK JOHNY SAIDA Vs THE STATE OF ANDHRA PRADESH	RAJA REDDY KONETI	GP FOR HOME	GUNTUR
102	WP/33833/2022 IA 1/2022 Direction Petition	BACHALI PADMA KUMARI Vs THE STATE OF ANDHRA PRADESH	A V S LAXMI	GP FOR HOME GP FOR REVENUE	VISAKHAPATNAM
103	WP/40054/2022 IA 1/2022 Direction Petition	KARRE YOGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR HOME	GUNTUR
<u>SPECIALY POSTED ON ADMINISTRATIVE DIRECTION(SPAD)</u>					
104	WP/18498/2026 IA 1/2026 Direction Petition	TANDRANGI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	G VENKATA REDDY	GP FOR HOME (HCJ Note) Proof of Service filed vide USR 118071/2026 is placed in the Bundle	VISAKHAPATNAM
105	WP/18753/2026 IA 1/2026-Stay Petition IA 2/2026-Direction Petition	CHILD IN CONFLICT WITH LAW Vs STATE OF ANDHRA PRADESH	TANUSHA VENKATA LAKSHMI KURAPATI	GP FOR HOME G VIVEKANAND (HCJ Note) Counter NOT filed (WNS)	YSR KADAPA